

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF DRINKING WATER AND SANITATION

**LOK SABHA**  
**UNSTARRED QUESTION NO. †2622**  
TO BE ANSWERED ON 22.12.2022

**WATER SUPPLY TO RURAL HOUSEHOLDS**

†2622. SHRIMATI KESHARI DEVI PATEL

Will the Minister of JAL SHAKTI be pleased to state:-

- (a) the details of agencies working in the area of water supply to rural households through Nal Jal Yojana in Uttar Pradesh under Jal Jeevan Mission (JJM);
- (b) whether cent percent water supply connections have been provided to rural households in Uttar Pradesh so far and if so, the details thereof;
- (c) the details of the expenditure being incurred in a Gram Sabha or Gram Panchayat under JJM;
- (d) whether complaints have been received by the Government regarding sub-standard work and irregularities in the working of the said scheme;
- (e) if so, the action taken by the Government in this regard; and
- (f) the steps taken by the Government to check the negligence and irregularities being committed by the concerned agencies, contractors and officials in this regard?

**ANSWER**

MINISTER OF STATE FOR JAL SHAKTI  
(SHRI PRAHLAD SINGH PATEL)

(a) Since August, 2019, Jal Jeevan Mission (JJM), a centrally sponsored scheme, is being implemented in partnership with States, including in Uttar Pradesh, to make provision of potable tap water supply to every rural household of the country, on regular and long-term basis, by 2024.

As water supply is a state subject, the responsibility to plan, select and implement the drinking water supply schemes, lies with State Governments. Under JJM, this Ministry provides financial and technical assistance to States/UTs for coverage of tap water connections. Under JJM, details of implementing agencies are not maintained centrally.

(b) As reported by State, as on 19.12.2022, out of total 264.47 Lakh rural households in Uttar Pradesh, 62.18 Lakh (23.51%) households have been provided with tap water connection.

(c) Under JJM, this department maintains the details of expenditure in terms of States/UTs and not in terms of Gram Sabha or Gram Panchayat. During current year 2022-23, an expenditure of Rs. 44,498.52 Crore [Rs 26,241.31 Crore (central share) + Rs. 18,257.21 Crore (State share)] has been incurred by all States/ UTs including Rs. 10,162.74 Crore [Rs. 5,554.72 Crore (central

share) + Rs. 4,608.02 Crore (State share)] has been incurred by the State Government of Uttar Pradesh.

(d) to (f) Yes. The complaints regarding sub-standard work and irregularities or any other concern regarding implementation of drinking water supply schemes, are received in this department through various platforms. However, water supply being a state subject, all such complaints are forwarded to concerned States/UTs for taking corrective actions.

A detailed Operational Guideline for the implementation of JJM; Margdarshika for Gram Panchayats & VWSCs to provide safe drinking water in rural households and Guidelines shared with States/ UTs to facilitate planning and implementation of Jal Jeevan Mission in a participatory and transparent way and take corrective actions. The provision has also been made for transparent online financial management through Public Financial Management System (PFMS).

It is provided under the guidelines that after the completion of water supply works the Gram Sabha will certify the village as 'Har Ghar Jal' including quality of implementation.

Further more, a web-based online JJM–Integrated Management Information System (IMIS) and JJM–Dashboard has been put in place to monitor the progress of the schemes. National Jal Jeevan Mission (NJJM) has also enrolled National Wash Experts for ground-truthing of work and monitor the implementation of water supply systems under Jal Jeevan Mission.

NJJM undertakes functionality assessment to know the status of water supply in each State/UT every year through an independent third-party agency. The Functionality assessment report is shared with States/ UTs and is available in public domain.

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